

ANNEXURE-9

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: March 28 2024, ; List of Creditors as on 11th April, 2025

(Amount in ₹)

| S.No | Name of creditor | Identification No. | Details of claim received |                | Details of claim admitted |                 |                                     |                             | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|      |                  |                    | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party?     |                                                |                              |                                    |                 |
|      |                  |                    |                           |                |                           |                 |                                     |                             |                            |                                                |                              |                                    |                 |



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